

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14-10-2020 AT 10.30 AM THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRIS. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/301/2020  
NAME OF THE PETITIONER(S) : Dr.Ravindranath Kancherla & 1 Other  
NAME OF THE RESPONDENT(S) : Ravindranath GE Medical Associates Pvt Ltd & 12 Others  
UNDER SECTION : Sec 241/242 of CA 2013

**ORDER**

Learned Counsel Ms. Medha appears on behalf of the counsel on record Mr. T.K. Bhaskar for the Applicant is present.

Learned Senior Counsel Mr. R. Sankaranarayanan for R1 and Mr. Rajiv Nair, representative for R2 are present.

Counsel for the Applicant seeks for adjournment.

At request of the Applicant counsel, matter is adjourned to **16.10.2020** for hearing.

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**[S. VIJAYARAGHAVAN]**  
Member (Technical)

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**[R. SUCHARITHA]**  
Member (Judicial)

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